

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4262
TO BE ANSWERED ON 18TH MARCH, 2026

NFSA

4262. SHRI K RADHAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government has made any changes in the allocation of foodgrains to States under the National Food Security Act (NFSA) during the last five years;
- (b): if so, the details thereof, State-wise, particularly with respect to Kerala;
- (c): whether any complaints have been received from States regarding reduction in allocation, delay in supply or quality issues of foodgrains distributed through the Public Distribution System (PDS);
- (d): the details of pending food subsidy dues, if any, to States;
- (e): whether the Government proposes to revise the coverage criteria under NFSA based on updated population data; and
- (f): if so, the details thereof and if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): As and when requests are received from States/UTs for revision of foodgrains allocation under the National Food Security Act on account of addition/deletion of new beneficiaries, within the ceiling of beneficiaries determined for that State/UT, the same are examined and revised allocation orders are issued as per the extant policy. Statement showing State-wise allocation of food grains (Wheat and Rice) under National Food Security Act (NFSA) for the last five years is placed at Annexure-I.

(c): No complaint regarding quality of foodgrains distributed under PDS have been received. The Department has formulated and issued a Quality Control Manual to uniformly maintain the quality standards of foodgrains from procurement to its distribution to the eligible beneficiaries through various social security programs of Govt. of India.

(d): Department of Food and Public Distribution reimburses the expenditure incurred by States that have opted for Decentralized Procurement (DCP) mode for distribution of food-grains. The difference between Economic Cost and Central Issue Price (CIP) is reimbursed to Food Corporation of India (FCI) and DCP States as food subsidy. The food subsidy claims as submitted by States on monthly/quarterly basis are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains under various Central schemes, Food Corporation of India's reconciliation, utilization certificates received, mapper report, economic cost of food grains etc. The food subsidy released to DCP States & FCI is made as per budgetary allocation made by MoF. The detail of funds released to Government of Kerala as food subsidy for last five years and current year 2025-26 (as on 12.03.2026) to is as below:

Financial Year	Amount released (Rs. In Cr.)
2020-21	1214.98
2021-22	1777.86
2022-23	1544.89
2023-24	1151.85
2024-25	1062.36
2025-26 (as on 12.03.2026)	900.51

(e) & (f): At present, against the intended coverage of 81.35 crore, States/UTs have identified 79.40 crore beneficiaries. Still there is scope of identification of 1.95 crore more beneficiaries under NFSA. Addition and deletion of beneficiaries under the Act is a continuous process. Central Govt. issues advisories to all States/UTs from time to time to identify all eligible and poor persons/household under NFSA. To ensure targeting of rightful beneficiaries, State undertake updation of their beneficiary database so that ineligible ration cards get deleted.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4262 DUE FOR ANSWER ON 18.03.2026 IN THE LOK SABHA

(in thousand tons)

Allocation of food grains (Wheat & Rice) since 2021 under NFSA including Tide Over						
SL. NO	STATES/UTs	2021-22	2022-23	2023-24	2024-25	2025-26 (upto Feb 2026)
1	Andhra Pradesh	1871.84	1871.84	1871.85	1871.844	1715.856
2	Arunachal Pradesh	89.00	89.00	88.99	88.996	81.580
3	Assam	1694.73	1695.13	1695.13	1695.130	1553.870
4	Bihar	5527.10	5527.10	5527.10	5527.100	5066.509
5	Chhatisgarh	1384.06	1384.06	1384.06	1384.056	1268.718
6	Delhi	448.68	448.69	448.78	448.803	411.403
7	Goa	59.04	59.04	59.05	59.045	54.124
8	Gujarat	2175.74	2185.38	2211.23	2263.346	2067.616
9	Haryana	795.00	795.00	795.00	795.000	703.422
10	Himachal Pradesh	508.02	508.02	508.02	508.018	465.682
11	Jharkhand	1724.90	1743.73	1751.02	1751.993	1605.994
12	Karnataka	2608.82	2608.84	2608.84	2608.836	2391.433
13	Kerala	1425.05	1425.05	1425.05	1425.049	1306.295
14	Madhya Pradesh	3165.84	3259.68	3436.08	3493.795	3202.645
15	Maharashtra	4605.19	4605.19	4605.19	4605.188	4221.422
16	Manipur	130.99	136.17	136.29	138.037	128.782
17	Meghalaya	176.30	176.30	176.30	176.298	161.607
18	Mizoram	65.76	65.76	65.76	65.758	60.278
19	Nagaland	138.06	138.06	138.06	138.058	126.553
20	Odisha	2244.23	2249.71	2251.62	2253.205	2064.171
21	Punjab	870.12	870.12	870.12	870.120	797.610
22	Rajasthan	2770.58	2770.58	2770.58	2770.584	2539.702
23	Sikkim	44.32	44.32	44.32	44.325	40.631
24	Tamil Nadu	3677.75	3677.75	3677.75	3677.752	3371.274
25	Telangana	1338.00	1338.00	1338.00	1337.807	1225.425
26	Tripura	271.23	271.22	271.23	271.231	248.628
27	Uttrakhand	503.00	502.99	502.99	502.990	461.076
28	Uttar Pradesh	9782.05	9878.53	9935.48	9950.393	9086.619

29	West Bengal	3970.62	3970.62	3970.62	3970.620	3639.735
30	A&N Islands	29.56	29.56	29.55	29.558	27.095
31	Chandigarh	0.00	0.00	0.00	0.000	0.000
32	D&N Haveli Daman& DIU	15.42	15.16	15.13	15.128	13.867
33	Jammu & Kashmir	734.65	734.65	734.66	734.654	673.433
34	Ladakh	16.43	16.43	16.42	16.427	15.058
35	Lakshadweep	4.62	4.62	4.62	4.620	4.235
36	Puducherry	0.00	0.00	0.00	0.000	0.000
	Total	54866.71	55096.31	55364.89	55493.762	50802.348